

Alfara'a Infraprojects Private Limited (In liquidation)

list of Creditors (Govt.) who have filed their claims during liquidation and admitted by liquidator

Note : The liquidator may revise the amounts of claims admitted when he comes across additional information warranting such revision.

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim not admitted	Remarks, if any
1	The Deputy Commissioner of Commercial Taxes (Audit)- Government of Karnataka	01-09-2022	3,18,78,542	3,18,78,542	-	
2	ESIC	03-09-2022	10,57,036	10,57,036		
3	Director General of GST Intelligence	08-09-2022				Received after last date of submission i.e. 3-Sep-2022, informed them to file for condonation of delay
			83,63,77,882	-	83,63,77,882	
	Total		86,93,13,460	3,29,35,578	83,63,77,882	-

List of claims (Govt.) being received and admitted by Resolution Professional during CIRP process

Note : Claims accepted by resolution professional are considered as accepted by resolution professional, liquidator will have right to change the admitted claims in case of additional information that comes to light during liquidation process.

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim not admitted	Remarks, if any
1	Income Tax Department-TDS	20.08.2019	10,66,24,221	7,73,82,791	2,92,41,430	
2	Maharashtra VAT Department	01.10.2019	25,95,458	25,95,458	-	
3	The Deputy Commissioner of Commercial Taxes (Audit)- Government of Karnataka	01.09.2019	25,52,30,465	25,52,30,465	-	
4	Maharashtra VAT Department AY 2015-16	15.01.2020	1,72,27,864	1,72,27,864	-	
	Total		38,16,78,008	35,24,36,578	2,92,41,430	

7	Total of CIRP and liquidation claim		1,25,09,91,468	38,53,72,156	86,56,19,312	
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